

(ii) Broad-basing of Sports through mass participation.

(iii) Spotting and nurturing of talent at young age.

(iv) Promotion of the concept of 'sports for all'.

(v) To provide facilities for holding tournaments on behalf of the National Sports Federations or even to hold such tournaments if directed by the Government.

(vi) Raising standards of sports in the country in conformity with the National Sports Policy.

(vii) To advise the Government of India/State Governments/Union Territory Administration on matter relating to promotion of sports and games.

(b) No, Sir.

No Man's Land along the Indo-Pak Border

544. SHRI SURESH KALAMADI:
SHRI DHARAM CHANDER
PRASHANT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to demarcate 'No-man's land' along the Indo-Pakistan border;

(b) if so, the width of such strip and the length of the border which are likely to form the proposed 'No-man's land'; and

(c) the districts which are likely to be affected as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

(a) No such proposal is under Government's consideration at present.

(b) and (c) Do not arise.

Outlay for the Private Sector in Seventh Five Year Plan

545. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) what is the total outlay provided for the private sector in the Seventh Five Year Plan;

(b) what are the means of financing the same; and

(c) what steps Government propose to take to meet the deficit, if any?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) The Seventh Five Year Plan is in the process of finalisation.

(b) The private sector funds its investment outlays from retained surpluses, loans from commercial banks or from term-lending institutions in India or abroad, and from capital raised from the market.

(c) In view of (b) above, the question does not arise.

Annual survey of industries

546. SHRI M. S. GURUPADA-SWAMY:

DR. SHANTI G. PATEL:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the annual survey of industries done by Government have proved to be useful in stimulating and accelerating industrial growth;

(b) the latest period for which the annual survey is available; and

(c) the steps taken to ensure availability of latest half yearly survey in a particular year?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) Yes, Sir.

(b) 1981-82.

(c) Under the Annual Survey of Industries, no half-yearly survey is being conducted.

Cases pending with CBI

547. SHRI PAWAN KUMAR BAN-SAL: Will the PRIME MINISTER be pleased to state;

(a) what is the number of cases presently pending with the CBI and since when; and

(b) what is the percentage of conviction in cases which were investigated by CBI during the last three years?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO):

(a) A total of 1359 cases are pending investigation with Central Bureau of Investigation as on 28-2-1985. The period of pendency of these cases is as follows:—

Less than 3 months . . .	304
Less than 6 months . . .	299
Over 6 months . . .	384
Over 1 year . . .	268
Over 2 years . . .	100
TOTAL: . . .	1359

(b) The percentage of conviction in such cases during the last three years is as follows:—

1982—70.3%, 1983—71%, 1984—75.1%

548. [Transferred to 26th March, 1985].

Restriction on the movement of inhabitants on the Indo-Pak Border

549. SHRI DHARAM CHANDER PRASHANT: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that the movement of inhabitants within 500 metres from the Indo-Pakistan border has been banned in the Amritsar sector of Punjab;

(b) if so, what are the reasons therefor;

(c) whether there is any proposal under Government's consideration to impose similar restrictions on the Jammu border; and

(d) whether it is a fact that a number of saboteurs have recently crossed into India through Jammu border?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

(a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) No Sir.

Report of the citizens commission on the Novmber events in Delhi

550. SHRI RAMKRISHNA MAZUMDER: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether Government have received a report from the Citizens' Commission on the events in Delhi which took place during the period from 31st October to 4th November, 1984; and

(b) if so, the steps taken in the light of the said report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

(a) Yes, Sir.

(b) The Commissioner of Police Delhi, has appointed Shri V. P. Marwah, Ad-